

MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.17/AM19
(HELD ON 24.10.2018)
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT

Meeting No. 17/87-NC-7/2018 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 24.10.2018, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri Nand Lal, Consultant, DIPP
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri Dilip Kumar, DDG
- 5) Shri Ashok Chander Bhatt, FTDO

2. Following are the **decisions of the Norms Committee** after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-88	M/s Kanam Latex Industries Pvt. Ltd., (EOU) Kottayam	HQ F. No. 01/87/162/00003/AM19/DES-VII	Status: Deferred
NC No.:17/AM19 Dated: 24.10.2018	--	--	

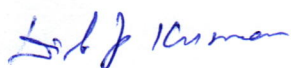
Subject: Request for Fixation of Standard Input-Output Norms (SION).

Decision: The Committee considered the case and decided to defer the matter for DIPP comments.

Case No. A-89	The Plastics Export Promotion Council	HQ F. No. 01/87/162/00002/AM19/DES-VII	Status: Deferred
NC No.:17/AM19 Dated: 24.10.2018	Ref. No.- Plexh/letter/1165	--	

Request: SION Norms, request of increase of wastage for different varieties of FIBC's

Decision: The Committee observed that council has not replied to DL issued to them and decided that a final reminder may be issued to the council by post and deferred the case


दिलीप कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
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